

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/696/(IB)/CB/2017
NAME OF THE PETITIONER(S) : CARLSBERG INDIA PVT LTD
NAME OF THE RESPONDENT(S) : A.M. BREWERIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Athiban Vijay
Sricharan Rangarajan

Counsel for
Operational
Creditor

Athiban

P. V. V. R. N. E. S. H.

Counsel for
Respondent

P. V. V. R. N. E. S. H.

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time to place joint a memo of compromise on record. At request, time is enlarged.

Put up on 21.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)